## Tender for Non-competitive Bids

(Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)

Annexure I(a)							
For	office	use	only				

The Regional Director,	
Reserve Bank of India,	Regn no.
Public Debt Office,	
Fort,	
Mumbai - 400 001.	

Dear Sir,

Tender for Non-competitive Bids for "7.46 per cent Government Stock 2017" for an aggregate amount of Rs.200 crore: Auction to be held on September 9, 2002.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification No F.No.4(9) W&M/2002 dated September 3, 2002 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' at the auction to be held by you on the captioned date as set out below:

i)	Name of the Bank/Primary Dealer /-			\
ii)	Address		/\	
iii)	Telephone No.		\/	
iv)				
	Mode of Credit	A/C No.		Amount (Nominal value of the Govt. Stock required) in Rs.
Unde rtak ing	SGL	BYSL		
1.	CSGL	BYSL		
0	Total			

your acceptance of my/our bid,

- i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.
- ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.
- 2. I/We have read the terms and conditions for non-competitive bidding contained in the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' for the auction to be held on the captioned date and undertake to abide by them.
- 3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.
- 4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.